

No. A-22012/6/2021-Ad.IV-MCA
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing,
Shastri Bhawan, Dr. R.P. Road, New Delhi-110 001
Dated, the 2nd December, 2022

Order

In accordance with Rule 15A of the National Company Law Tribunal (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Rules, 2015 and in consultation with the President, National Company Law Tribunal (NCLT), the following newly joined Judicial and Technical Members of NCLT are posted at the Benches as under:

I. Judicial Members


SI No	Name of the Member	Bench
1.	Justice (Retd.) T Krishna Valli	Bengaluru
2.	Mr Kuldip Kumar Kareer	Mumbai
3.	Mr Ashok Kumar Bhardwaj	Delhi
4.	Mr Praveen Gupta	Allahabad
5.	Ms Bidisha Banerjee	Kolkata

II. Technical Members

SI No	Name of the Member	Bench
1.	Mr Prabhat Kumar	Mumbai
2.	Mr Charan Singh	Hyderabad
3.	Smt Anu Jagmohan Singh	Mumbai
4.	Mr Ashish Verma	Allahabad
5.	Mr Atul Chaturvedi	Delhi

2. All the above-mentioned Members are requested to join their respective Benches at the earliest.

3. This issues with the approval of Hon'ble Corporate Affairs Minister.


(Amar Singh Meena)
Director
Tel: 23384470

To

1. Secretary, NCL T
2. All the Members concerned

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